

Company : Sol Infotech Pvt. Ltd.
Website : www.courtkutchehry.com

# Karnataka Appropriation Act, 2008

## 8 of 2008

[25 March 2008]

#### **CONTENTS**

- 1. Short Title
- 2 . Withdrawal Of Rs. 3311,01,01,000 Out Of The Consolidated Fund Of The State Of Karnataka For The Financial Year 2007-08
- 3. Appropriation

## **SCHEDULE 1:-** THE SCHEDULE

## Karnataka Appropriation Act, 2008

#### 8 of 2008

[25 March 2008]

An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Karnataka for the services of a part of the financial year 2007-08. Be it enacted by Parliament in the Fifty-ninth Year of the Republic of India as follows:--

## 1. Short Title :-

This Act may be called the Karnataka Appropriation Act, 2008.

# 2. Withdrawal Of Rs. 3311,01,01,000 Out Of The Consolidated Fund Of The State Of Karnataka For The Financial Year 2007-08:

From and out of the Consolidated Fund of the State of Karnataka there may be withdrawn sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of three thousand three hundred eleven crores, one lakh and one thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2007-08 in respect of the services specified in column 2 of the Schedule.

## 3. Appropriation :-

The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Karnataka by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1
THE SCHEDULE

(See sections 2 and 3)

1	2		3			
No. of Vote/ Appropriation	Services and purposes		Voted by Parliament	Sums not exceeding Charged on the Consolidated Fund	Total	
			Rs.	Rs.	Rs.	
1	Agriculture and Horticulture	Revenue	232,28,52,000		232,28,52,000	
		Canital	7 60 00 000		7 60 00 000	

2	Animal Husbandry and Fisheries	Revenue	13,74,65,000		13,74,65,000
3	Finance	Revenue	3,53,00,000		3,53,00,000
4	Department of Personnel and Administrative				
	Reforms	Revenue	7,70,21,000	2,22,50,000	9,92,71,000
5	Home and Transport	Revenue	75,90,00,000		75,90,00,000
7	Rural Development and Panchyath Raj	Revenue	84,74,81,000		84,74,81,000
		Capital	47,28,00,000		47,28,00,000
8	Forest, Ecology and Environment	Revenue	9,77,02,000		9,77,02,000
		Capital	4,00,00,000		4,00,00,000
9	Co-operation	Revenue	288,11,55,000		288,11,55,000
		Capital	4,68,57,000		4,68,57,000
10	Social Welfare	Revenue	63,24,94,000		63,24,94,000
		Capital	36,25,00,000		36,25,00,000
11	Women and Child Development	Revenue	2,48,70,000		2,48,70,000
12	Information, Tourism and Youth Services	Revenue	11,84,53,000		11,84,53,000
		Capital	4,73,36,000		4,73,36,000
13	Food and Civil Supplies	Revenue	53,57,67,000		53,57,67,000
		Capital	1,62,93,000		1,62,93,000
14	Revenue	Revenue	52,69,93,000	2,32,27,000	55,02,20,000
15	Information Technology	Revenue	1,08,58,000		1,08,58,000
16	Housing	Revenue	15,74,18,000		15,74,18,000
		Capital	150,00,00,000		150,00,00,000
17	Education	Revenue	151,91,32,000		151,91,32,000
		Capital	3,50,00,000		3,50,00,000
18	Commerce and Industries	Revenue	42,10,75,000		42,10,75,000
		Capital	91,58,40,000		91,58,40,000
19	Urban Development	Revenue	49,98,00,000		49,98,00,000
20	Public Works	Revenue	11,62,98,000		11,62,98,000
		Capital	563,35,45,000		563,35,45,000
21	Water Resources	Revenue	43,87,20,000		43,87,20,000
		Capital	602,80,65,000		602,80,65,000
22	Health and Family Welfare	Revenue	50,10,18,000		50,10,18,000
		Capital	115,88,00,000		115,88,00,000
23	Labour	Revenue	22,63,06,000		22,63,06,000
		Capital	9,86,97,000		9,86,97,000
24	Energy	Revenue	150,11,50,000		150,11,50,000
		Capital	126,94,00,000		126,94,00,000
25	Kannada and Culture	Revenue	1,71,00,000		1,71,00,000
26	Planning, Statistics, Science and Technology	Revenue	85,60,08,000		85,60,08,000
27	Law	Revenue	7,38,00,000		7,38,00,000
		Capital	2,11,64,000		2,11,64,000
28	Parliamentary Affairs and Legislation	Revenue	50,00,000		50,00,000
29	Debt	Revenue		20,91,000	20,91,000